प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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June 27, 2025

Calendar for Auction of Government of India Treasury Bills

(For the Quarter ending September 2025)

The Reserve Bank of India, in consultation with the Government of India, hereby, notifies the calendar for issuance of Treasury Bills for the quarter ending September 2025 as under:

Notified Amount for Auction of Treasury Bills (July 01, 2025 to September 30, 2025)					
					(₹ crore)
Date of Auction	Date of Issue	91 Days	182 Days	364 Days	Total
July 02, 2025	July 03, 2025	9,000	6,000	5,000	20,000
July 09, 2025	July 10, 2025	9,000	6,000	5,000	20,000
July 16, 2025	July 17, 2025	9,000	6,000	5,000	20,000
July 23, 2025	July 24, 2025	9,000	6,000	5,000	20,000
July 30, 2025	July 31, 2025	10,000	6,000	5,000	21,000
August 06, 2025	August 07, 2025	10,000	6,000	5,000	21,000
August 13, 2025	August 14, 2025	10,000	6,000	5,000	21,000
August 20, 2025	August 21, 2025	10,000	6,000	5,000	21,000
August 28, 2025	August 29, 2025	10,000	6,000	5,000	21,000
September 03, 2025	September 04, 2025	10,000	6,000	5,000	21,000
September 10, 2025	September 11, 2025	10,000	6,000	5,000	21,000
September 17, 2025	September 18, 2025	10,000	6,000	5,000	21,000
September 24, 2025	September 25, 2025	10,000	6,000	5,000	21,000
Total		1,26,000	78,000	65,000	2,69,000

- 2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.
- 3. The auction of Treasury Bills will be subject to the terms and conditions specified in the <u>General Notification No. F.No.4(2)-B(W&M)/2018 dated March 26, 2025</u> issued by the Government of India, as amended from time to time.

(Puneet Pancholy) Chief General Manager